

**Central Administrative Tribunal
Principal Bench
New Delhi**

**OA No.2241/2018
MA No.2485/2018
MA No.2486/2018**

New Delhi, this the 30th day of May, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Neeraj (ANM) (Presently posted at M&CW Daryaganj, New Delhi), D/o Shri Ajit Singh VPO Lehrara, Sonipat Haryana.
2. Taruna (ANM) (Presently posted at M&CW, Hauz Khas, New Delhi), D/o Shri Ombir Singh, House No.196A, VPO Harsana Kalan, Sonipat, Haryana.
3. Sheetal Sehrawat, (ANM) (Presently posted at M&CW, Mehrauli, New Delhi) D/o Shri Parvinder Kumar R/o H. No.319, VPO Bakkarwala, New Delhi – 110 041.
4. Ms. Sushila (ANM) (Presently posted at M&CW Jungpura, New Delhi) D/o Shri Subha Chand R/o Gali No.7, Block-A, Ward No.30, Saraswati Vihar Sonipat, Haryana – 131408.
5. Rajni (ANM) (Presently posted at M&CW, Dakshine Puri E-Block, New Delhi) D/o Shri Randhir Singh, VPO Kasandi Tehsil Gohana, Distt. Sonipat, Haryana.
6. Sanju (ANM) (Presently posted at M&CW, Mehrauli, New Delhi (Mobile Unit No.3 to cover (Kishangarh) D/o Shri Prithvi Singh R/o RZ-95, Lokesh Park, Najafgarh, New Delhi – 110 043.
7. Sonia (ANM) (Presently posted at M&CW, Maternity Home Tigri, UPHC Tigri), New Delhi) D/o Shri Tasvir R/o H.No.87, VPO Ghuman Hera, New Delhi.
8. Sarika (ANM) (Presently posted at M&CW, Maternity Home Tigri (UPHC Tigri), New Delhi) D/o Shri Pawan Kumar, R/o C-28, Sewak Park, Uttam Nagar, Near Dwarka Metro Station, New Delhi -59.
9. Annu (ANM) (Presently posted at M&CW, Okhla Phse-I, New Delhi) D/o Ram Kishan, R/o VPO Fazilpur, Sonipat Haryana.
10. Rekha (ANM) (Presently posted at Polyclinic and M/H Tughlakabad, New Delhi) D/o Shri Rohtash, R/o VPO Karala, Delhi -81.
11. Bhawana Rana (ANM) (Presently posted at Polyclinic and M/H Tughlakabad, New Delhi) D/o Shri Ashok Rana, R/o G4/66,

Sector-16, Rohini, Delhi.

12. Suman (ANM) (Presently posted at M&CW Centre, Block-E (SZ), Dakshinpuri, New Delhi) D/o Shri Dharamvir Singh, R/o Vill. Katwara, Post Office Shanghi, Distt. Rohtak, Haryana.
13. Promila (ANM) (Presently posted at M&CW, Mehrauli, New Delhi (Mobile Unit No.3 to cover Kishangarh) D/o Shri Baljit Singh R/o H.No.1, Gali No.1, Bayapur Khurd, Near Govt. School Sonipat, Haryana-131001.
14. Monika (ANM) (Posted at UPHC Subhash Nagar, Delhi) D/o Shri Jai Bhagwan, R/o Ishwar Colony, H. No.62, Bawana Delhi-39. ... Applicants

(through Ms. Suman Sharma)

Versus

1. Govt of NCT of Delhi
Through its Chief Secretary
Delhi Secretariat
New Delhi – 110 002.
2. The Administrative Officer (H)
Health Department
18th Floor, Dr. S.P.Mukharjee
Civic Centre, J.L.Nehru Marg
Minto Road
New Delhi – 110 002.
3. The Commissioner
South Delhi Municipal Corporation
Civic Centre, J.L. Nehru Marg
Minto Road
New Delhi – 110 002.
4. The Secretary
Department of Health & Family Welfare
Delhi Secretariat
New Delhi-110 002.. ... Respondents

ORDER(ORAL)

Hon'ble Mrs. Jasmine Ahmed, Member (J)

This OA has been filed by the applicants seeking the following reliefs:-

- "(a) Quash/Set aside the impugned Notice/order bearing No.AO(H)/CB/SDMC/2018/473 dated 07.05.2018 vide which applicants services will be terminated from the post of Auxiliary Nurse Midwife (ANM) w.e.f. 06.06.2018, in the interest of justice;
- (b) Direct the respondents, particularly respondent No.2 not to terminate the services of the applicants from the posts on

which they are working and further allow to continue as such on their respective posts, in the interest of justice.

(c) Pass such other and further order as this Hon'ble Tribunal may deem fit, just and proper in the present facts and circumstances of the case."

2. Learned counsel for the applicants states that the applicants have preferred a representation dated 10.05.2018 and reminder dated 17.05.2018 in this regard and states that they will be happy and satisfied if a direction is given to the respondents to decide the said representation of the applicants in a time bound manner.

3. Taking into consideration the submission made by the counsel for the applicant at the Bar, we feel it unnecessary to keep the OA pending before this Tribunal and we direct the respondents to decide the aforesaid representation and reminder of the applicants by passing a reasoned and speaking order within three months from today. The OA is disposed of. It is made clear that nothing has been commented on merits of the case.

MA No.2485/2018 and MA No.2486/2018 are also disposed of.

DASTI.

(Praveen Mahajan)
Member (A)

/uma/

(Jasmine Ahmed)
Member (J)